

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 23.

Company Appeal/127(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Aquamasters Private Limited**

Vs

Registrar Of Companies Mumbai

For Appellant : Adv. Swati Shinde

For ROC : Mr. Shivraj

Under Sec. 252 (1) of the Companies Act

ORDER

ARoC undertakes to serve RoC Report to the appellant. List on **02.05.2024**
for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)